

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6602  
ANSWERED ON:07.05.2013  
ALLOCATION FOR COAL LINKAGE  
Owaisi Shri Asaduddin

**Will the Minister of COAL be pleased to state:**

- (a) whether the State Government of Andhra Pradesh has requested the Ministry for allocation of 3.25 million tonnes per annum coal linkage to Suttupally TPA (60-OMW) Power projects in Khammam district;
- (b) if so, the details thereof;
- (c) whether inspite of repeated reminders, the proposal has not yet been cleared by the Government;
- (d) if so, the reasons therefor and the present status thereof; and
- (e) the steps taken or being taken by the Government to expedite the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(e): Yes Sir. The State Government of Andhra Pradesh has requested for coal linkage to Suttupally Thermal Power Station (600MW), in Khammam District in 2008. The request of the applicant was forwarded to Ministry of Power for recommendation. Subsidiary companies of Coal India Limited have issued 175 Letters of Assurance (LoA) for coal supply, covering the capacity of 1,08,878 MW. During the last three years of 11th Plan, capacity of about 26,000 MW has been commissioned and the balance capacity of about 82,000 MW is likely to be commissioned during 12th Plan period and beyond. Since LoAs amounting to more than 80,000 MW for setting up the power projects already exist, there is prima facia no scope for the grant of new coal linkages/LoAs for 12th Plan Power Projects.